NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/618/ (IB)/2017

NAME OF THE PETITIONER(S)

: TRANS ASIAN SHIPPING SERVICES P LTD

NAME OF THE RESPONDENT(S)

: JAIN GRANITE & PROJECTS (I) PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

To Respondent

ANITA THOMAS

REPRESENTATION BY WHOM

To a.v. fravintha

ORDER

Ms Anita Thomas, counsel for petitioner present and stated that she has already furnished copy of the petition alongwith other documents to the respondent. Shri T G V Aravinthan, counsel representing the respondent present, filed vakalat and stated that they have received copy of the petition and other documents. He prayed time for filing counter. Time is extended at request for filing counter and also for hearing submissions of both the sides. Put up on 21.11.2017 at 10.30 A.M.

Sel-

K Anantha Padmanabha Swamy Member (Judicial)